



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Mar/202122/18

DATED: 23/03/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Mar/202122/18 dated 23/03/2022 of Norms Committee - V for the year 2021-22 was held on 23/03/2022 under the Chairmanship of Dr. Amiya Chandra, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Manoj Kumar Meena, Dy. Director	Directorate General of Foreign Trade, Delhi
2	P Suruli Kumar, Asst. Section Officer	Directorate General of Foreign Trade, Delhi
3	Kuldeep Singh, Technical Authority	O/o DC(MSME)
4	Dr. RA Lal, Technical Authority	Technical Consultant,DGFT
5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Mar/202122/18
Case Status	Case Rejected
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00374758AM22
RA File Number	NA
Licence No and Date	0710114472/null
<p>Norms Committee Decision:</p> <p>M/s. Gokaldas Exports Ltd. vide their application dated 03.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested vide email dated 09.03.2022 for not to fix the norms. Therefore committee decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	2 / NC/5/MEET/Mar/202122/18																		
Case Status	Case Approved																		
Party Name	GOKALDAS EXPORTS LIMITED																		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022																		
HQ File Number	HQRNORM APPLY 00377169AM22																		
RA File Number	NA																		
Licence No and Date	NA																		
Norms Committee Decision:																			
M/s. Gokaldas Exports Ltd. vide their application dated 05.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:																			
<table><tr><td>Details of Export List</td><td>Qty</td><td>Details of import item</td><td>Qty Recommended</td></tr><tr><td>Relaxed Chore Coat (Men)</td><td>5000</td><td>100% Organic Cotton Woven</td><td>3.279 Sq. Mtr/Pc</td></tr><tr><td>Style No: 592497</td><td>Nos.</td><td>Fabric, width 62.5 inches +/- 5%, GSM 466 +/- 10pct</td><td></td></tr><tr><td>Made up of 100% Cotton Fabric, GSM 466</td><td></td><td>(Tolerance + or – 10%)</td><td></td></tr></table>				Details of Export List	Qty	Details of import item	Qty Recommended	Relaxed Chore Coat (Men)	5000	100% Organic Cotton Woven	3.279 Sq. Mtr/Pc	Style No: 592497	Nos.	Fabric, width 62.5 inches +/- 5%, GSM 466 +/- 10pct		Made up of 100% Cotton Fabric, GSM 466		(Tolerance + or – 10%)	
Details of Export List	Qty	Details of import item	Qty Recommended																
Relaxed Chore Coat (Men)	5000	100% Organic Cotton Woven	3.279 Sq. Mtr/Pc																
Style No: 592497	Nos.	Fabric, width 62.5 inches +/- 5%, GSM 466 +/- 10pct																	
Made up of 100% Cotton Fabric, GSM 466		(Tolerance + or – 10%)																	

100% Organic Cotton 0.259 Sq. Mtr/Pc
Corduroy Woven Fabric, width 55
inches +/- 5%, GSM 456

(Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00391334AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 17.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Anoraks	4115	85% Polyester 15% Cotton Dyed Woven Fabric	3.78 Sq. Mtr/Pc
Style No. WM/WE/WO1496	Nos.	GSM 210 +/-10%	
Made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 and 0.12			
SQM of 72% Acrylic 14% Modacrylic 14% Polyester		72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric	0.12 Sq. Mtr/Pc

Printed Knitted Fabric GSM 920	GSM 920 +/-10%
(Tolerance + or – 10%)	
<p>Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	4 / NC/5/MEET/Mar/202122/18
Case Status	Case Rejected
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00375711AM22
RA File Number	NA
Licence No and Date	0710114471/null
<p>Norms Committee Decision:</p> <p>M/s. Gokaldas Exports Ltd. vide their application dated 03.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested vide email dated 09.03.2022 for not to fix the norms. Therefore committee decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	5 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00377181AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Gokaldas Exports Ltd. vide their application dated 05.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
White Peaks Pant (Women) Style No. 0690 Made up of 100% Polyester Fabric, GSM 137,	20000 Nos.	100% Polyester Twill Durable Water Repellent Fabric , width 56 inches +/-5%, GSM 137 (Tolerance + or – 10%)	2.25 Sq. Mtr/Pc
		100% Polyester OHR Microtex Foil Printed Lining Fabric, width 58 inches +/- 5%, GSM 91 (Tolerance + or – 10%)	1.525 Sq. Mtr/Pc
		100% Nylon Taffeta Fabric, width 58 inches +/- 5%, GSM 75 (Tolerance + or – 10%)	1.050 Sq. Mtr/Pc
		100% Polyester Brushed Knitted Tricot Fabric, width 60inches +/- 5%, GSM 215 (Tolerance + or – 10%)	0.088 Sq. Mtr/Pc
		100% Polyester Knitted Mesh Fabric, width 60 inches +/- 5%, GSM 80 (Tolerance + or – 10%)	0.088 Sq. Mtr/Pc

100% Nylon Fabric, width 58 inches +/- 5%, GSM 260
(Tolerance + or – 10%) 0.102 Sq. Mtr/Pc

50% Polyester, 50% Recycled Polyester Wadding, width 60 inches +/-5%, GSM 60
(Tolerance + or – 10%) 2.103 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00391439AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 17.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
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Mens Shirt Jacket with Hood Style No.AM0548 Made of 98% Cotton 2% Elastane Yarn Dyed Woven Fabric GSM 160 and Hood made of Domestic Fabric 100% Polyester Dyed Fleece Knitted Fabric GSM 250 (Tolerance + or – 10%)	4672 Nos.	98% Cotton 2% Elastane Yarn Dyed Woven Fabric GSM 160 +/-10%	3.0 Sq. Mtr/Pc
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Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Mar/202122/18
Case Status	Case Rejected
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00375919AM22
RA File Number	NA
Licence No and Date	0710114471/null
<p>Norms Committee Decision:</p> <p>M/s. Gokaldas Exports Ltd. vide their application dated 04.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested vide email dated 09.03.2022 for not to fix the norms. Therefore committee decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	8 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00378614AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 07.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
<p>Girls Dress</p> <p>(Style No. FAGWD00051HD22)</p> <p>Made of 100% Cotton Woven Yarn Dyed Fabric,</p> <p>GSM 121</p> <p>(Tolerance + or – 10%)</p>	<p>19176</p> <p>Nos.</p>	<p>100% Cotton Woven Yarn Dyed Fabric, GSM 121 (Tolerance + or – 10%)</p>	<p>2.45 Sq. Mtr/Pc</p>

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00391469AM22
RA File Number	NA

Licence No and Date	NA		
Norms Committee Decision:			
M/s. Shahi Exports Private Limited vide their application dated 17.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:			
Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Cardigans	2700	100% Polyester Printed Fleece	1.68 Sq. Mtr/Pc
Style No.23250759	Nos.	Knitted Fabric	
Made of 100% Polyester Printed Fleece Knitted Fabric GSM 250		GSM 250 (Tolerance + or – 10%)	
(Tolerance + or – 10%)			
Ladies Cardigans	2166	100% Polyester Dyed Fleece	1.68 Sq. Mtr/Pc
Style No.23250759	Nos.	Knitted Fabric	
Made of 100% Polyester Dyed Fleece Knitted Fabric GSM 250		GSM 250 (Tolerance + or – 10%)	
(Tolerance + or – 10%)			
Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	10 / NC/5/MEET/Mar/202122/18
Case Status	Case Rejected
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022

HQ File Number	HQRNORM APPLY 00375990AM22
RA File Number	NA
Licence No and Date	0710114470/null
<p>Norms Committee Decision:</p> <p>M/s. Gokaldas Exports Ltd. vide their application dated 04.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested vide email dated 09.03.2022 for not to fix the norms. Therefore committee decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	11 / NC/5/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	GOKALDAS EXPORTS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022		
HQ File Number	HQRNORM APPLY 00381441AM22		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s. Gokaldas Exports Ltd. vide their application dated 09.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:			
Details of Export List		Qty	Details of import item Qty Recommended
Ingle Breasted Riding Vest (Women)		2000	100% Cotton Twill Woven Fabric, 1.415 Sq. Mtr/Pc width 57 inches +/- 5%, GSM 345
Style No : 593980		Nos.	(Tolerance + or – 10%)
Made up of 100% cotton Twill Fabric, GSM 345			58% Viscose Rayon, 42% Organic Cotton Fabric, width 56 inches +/- 5%, GSM 122 0.748 Sq. Mtr/Pc

(Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00391592AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 17.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Boys Jacket with Hood Style No. SB7722 Made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 with 0.71 SQM of 100% Nylon Dyed	9222 Nos.	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 (Tolerance + or – 10%) 100% Nylon Dyed Woven Fabric GSM 77 (Tolerance + or – 10%)	1.19 Sq. Mtr/Pc 0.71 Sq. Mtr/Pc

Woven Fabric GSM 77 with 0.05 SQM of 74% Acrylic 14% Polyester, 12% Modacrylic Dyed Knitted Fabric GSM	74% Acrylic 14% Polyester 12% Modacrylic Dyed Knitted Fabric GSM 920 (Tolerance + or – 10%)	0.05 Sq. Mtr/Pc
920 and 0.06 SQM of 72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920 (Tolerance + or – 10%)	72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920 (Tolerance + or – 10%)	0.06 Sq. Mtr/Pc
<p>Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>		

Case No.	13 / NC/5/MEET/Mar/202122/18
Case Status	Case Rejected
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00377081AM22
RA File Number	NA
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. Gokaldas Exports Ltd. vide their application dated 05.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested vide email dated 09.03.2022 for not to fix the norms. Therefore committee decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	14 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved

Party Name	SHAHI EXPORTS PRIVATE LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022										
HQ File Number	HQRNORM APPLY 00381461AM22										
RA File Number	NA										
Licence No and Date	NA										
<p>Norms Committee Decision:</p> <p>M/s. Shahi Exports Private Limited vide their application dated 09.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:</p>											
<table border="1"> <thead> <tr> <th>Details of Export List</th> <th>Qty</th> <th>Details of import item</th> <th>Qty Recommended</th> </tr> </thead> <tbody> <tr> <td>Ladies Trouser (Style No.JG23X002RS) Made of 100% Polyester Corduroy Dyed Woven Fabric GSM 230 (Tolerance + or – 10%)</td> <td>19088 Nos.</td> <td>100% Polyester Corduroy Dyed Woven Fabric GSM 230 (Tolerance + or – 10%)</td> <td>2.48 Sq. Mtr/pc</td> </tr> </tbody> </table>				Details of Export List	Qty	Details of import item	Qty Recommended	Ladies Trouser (Style No.JG23X002RS) Made of 100% Polyester Corduroy Dyed Woven Fabric GSM 230 (Tolerance + or – 10%)	19088 Nos.	100% Polyester Corduroy Dyed Woven Fabric GSM 230 (Tolerance + or – 10%)	2.48 Sq. Mtr/pc
Details of Export List	Qty	Details of import item	Qty Recommended								
Ladies Trouser (Style No.JG23X002RS) Made of 100% Polyester Corduroy Dyed Woven Fabric GSM 230 (Tolerance + or – 10%)	19088 Nos.	100% Polyester Corduroy Dyed Woven Fabric GSM 230 (Tolerance + or – 10%)	2.48 Sq. Mtr/pc								
<p>Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>											

Case No.	15 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00393456AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Gokaldas Exports Ltd. vide their application dated 19.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Relaxed Fit Canvas Work Pant (Men) Style No. 103109	20000 Nos.	59% Cotton, 39% Polyester, 2% Spandex Woven Canvas Fabric, width 57 inches +/- 5%, GSM 270 (Tolerance + or – 10%)	2.50 Sq. Mtr/Pc
Made of 59% Cotton, 39% Polyester, 2% Spandex Canvas Fabric, GSM 270		65% Polyester, 35% Cotton Woven Fabric, width 65 Inches +/- 5%, GSM 166 (Tolerance + or – 10%)	0.454 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	16 / NC/5/MEET/Mar/202122/18
Case Status	Case Rejected
Party Name	SILVER SPARK APPAREL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00362668AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
M/s. Silver Spark Apparel Ltd. vide their application dated 21.02.2022 have requested for modification in existing SION J-222. The committee noted that SION J-222 allows only Shell fabric and wadding and the firm is requesting to add a specific quantity of pocketing fabric, lining	

fabric, interlinings, labels, tapes, buckles, buttons, sewing thread and hanger etc. The committee felt that requested inputs will change from style to style of the waist coat. Hence, Committee decided to reject the request of the firm and advised that firm may submit their application under para 4.07 of [FTP 2015-20](#) for Adhoc norms.

Case No.	17 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00377105AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 05.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Sherpa Plaid Jacket (Men)	10000	100% Polyester Brushed Yarn Dye Plaid Fabric, width 55 inches +/- 5%, GSM 460	3.422 Sq. Mtr/Pc
Style No : 592335	Nos.		
100% Polyester Brushed Yarn Dyed Plaid Fabric, GSM 460		(Tolerance + or – 10%)	
		100% Polyester, 210 Taffeta lining Fabric, width 58 inches +/- 5%, GSM 60	2.118 Sq. Mtr/Pc
		(Tolerance + or – 10%)	
		75% Polyester, 25% Acrylic Sherpa Knitted lining Fabric,	0.108 Sq. Mtr/Pc

width 59 inches +/- 5%, GSM 330

(Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	18 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	BRIGHTCHOICE OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00384781AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Bright Choice Overseas (SPL) vide their application dated 12.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
<p>Mens Jeans Pants</p> <p>Made out of 71% Cotton, 4% Polyester, 7% Modal, 17% COOLMAX, 1% Lycra Woven Denim Fabrics Width : 60/62" (+ or – 10%) GSM-355</p> <p>(Tolerance + or – 10%)</p>	9648.0 Nos.	<p>71% Cotton, 4% Polyester, 7% Modal, 17% COOLMAX, 1% Lycra Woven Denim Fabrics</p> <p>Width : 60/62" (+ or – 10%)</p> <p>GSM-355</p> <p>(Tolerance + or – 10%)</p>	23155 Sq. Mtr

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	19 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00393496AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 19.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
UAL Rugged Professional Cargo Pant (Men)	30000	59% Cotton, 39% Polyester, 2% Spandex Woven Canvas Fabric, width 56 inches +/- 5pct, GSM 270	95039.27
Style no : 103904	Nos.	(Tolerance + or – 10%)	SQM
Made of 59% Cotton, 39% Polyester, 2% Spandex Canvas Fabric, GSM 270		65% Polyester, 35% Cotton Woven Fabric, width 65 Inches +/- 5pct GSM 166	14859.03
		(Tolerance + or – 10%)	SQM

100% Nylon Lining Fabric Width 13030.23
 57 Inches +/- 5pct GSM 152 SQM
 (Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	20 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	CHELSEA MILLS LLP
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00371913AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Chelsea Mills LLP (SPL) vide their application dated 01.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S.NO.	Details of Export List	Qty	Details of import item	Qty Recommended
01	EP No. 278C 100% Cotton WVN Denim Mens Full Sleeve Shirts (Style No – 440794) GSM : 244	9400 Nos.	100% Cotton WVN Denim Fabric GSM : 244 (Tolerance + or – 10%)	34028 Sq. mtr.

	(Tolerance + or – 10%)			
02	EP No. 279C 100% Cotton WVN Denim infants & Girls Dresses Style No - 453635 GSM : 258 (Tolerance + or – 10%)	8300 Nos.	100% Cotton WVN Denim Fabric GSM : 258 (Tolerance + or – 10%)	13114 Sq. mtr.
03	EP No. 280C 100% Cotton WVN Denim infants & Girls Long Shirts Style No. 415868 GSM: 258 (Tolerance + or – 10%)	8560 Nos.	100% Cotton WVN Denim Fabric GSM : 258 (Tolerance + or – 10%)	9416 Sq. mtr.
04	EP No. 281C 100% Cotton WVN Denim Printed infants & Girls Dresses, Style No. 414484 GSM : 183 (Tolerance + or – 10%)	8531 Nos.	100% Cotton WVN Denim Printed Fabric GSM : 183 (Tolerance + or – 10%)	13478 Sq. mtr.
05	EP No. 282C 61% Cotton, 39% Organic Cotton (100% cotton) WVN Denim Womens Jackets Style No. 444737 GSM :440	2500 Nos.	61% Cotton, 39% Organic Cotton (100% cotton) WVN Denim fabric GSM : 440 (Tolerance + or – 10%)	8875 V Sq. mtr.

(Tolerance + or – 10%)

06	EP No. 283C 100% Cotton WVN Dyed Corduroy infant Romper	2000 Nos.	100% Cotton WVN Dyed Corduroy Fabric GSM: 290(Tolerance + or – 10%)	2460 Sq. mtr.
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Style No. 461355

GSM : 290

(Tolerance + or – 10%)

07	EP No. 284C 100% Cotton WVN Printed Corduroy infants Dresses Style No. 461401	1000 Nos.	100% Cotton WVN Printed Corduroy Fabric GSM : 174 (Tolerance + or – 10%)	1300 Sq. mtr.
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GSM :174

(Tolerance + or – 10%)

08	EP No. 285C 100% Cotton WVN Printed Corduroy infant Romper	1000 Nos.	100% Cotton WVN Printed Corduroy Fabric GSM :174 (Tolerance + or – 10%)	1230 Sq. mtr.
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Style No. 461373

GSM : 174

(Tolerance + or – 10%)

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	21 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00377115AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 05.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
U Cricket Trial Insulated Jacket (boys) Style No : 7065 Made up of 100% Polyester Printed Fabric, GSM 110	20000 Nos.	100% Polyester Woven Printed Fabric, width 57 inches+/-5%, GSM 110 (Tolerance + or – 10%) 100% Nylon Taffeta Woven Fabric, width 60 inches+/-5pct, GSM 67 (Tolerance + or – 10%) 100% Polyester knitted Fleece, Brushed Fabric, width 60 inches+/- 5%, GSM 113 (Tolerance + or – 10%)	34747.27 SQM 23774.45 SQM 3657.61 SQM

100% Polyester Wadding, width 60 inches+/-5%, GSM 200 (Tolerance + or – 10%)	28895.1 SQM
85% Recycled Polyester 15% Polyester Wadding, width 60 inches+/-5% GSM 40 (Tolerance + or – 10%)	731.52 SQM

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	22 / NC/5/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022		
HQ File Number	HQRNORM APPLY 00390801AM22		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s. Shahi Exports Private Limited vide their application dated 17.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:			
Details of Export List	Qty	Details of import item	Qty

			Recommended
Mens Anoraks	3980 Nos.	85% Polyester 15% Cotton Dyed	14168.8
Style No. WM/WE/WO 1250		Woven Fabric	(SQM)
Made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 And 0.11 SQM of 72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920 (Tolerance + or – 10%)		GSM 210 (Tolerance + or – 10%)	
		72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920 (Tolerance + or – 10%)	437.8
			(SQM)
<p>Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	23 / NC/5/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	GOKALDAS EXPORTS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022		
HQ File Number	HQRNORM APPLY 00393497AM22		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s. Gokaldas Exports Ltd. vide their application dated 19.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:			
Details of Export List	Qty	Details of import item	Qty Recommended

UAL Rugged Professional Cargo Pant (Women) Style no : 104011 Made of 59% Cotton, 39% Polyester, 2% Spandex Canvas Fabric, GSM 270	10000 Nos.	59% Cotton, 39% Polyester, 2% Spandex Woven Canvas Fabric, width 56 inches +/- 5pct, GSM 270 (Tolerance + or – 10%)	30759.46 SQM
		65% Polyester, 35% Cotton Woven Fabric, width 65 Inches +/- 5pct GSM 166 (Tolerance + or – 10%)	5159.39 SQM
		100% Nylon Lining Fabric Width 57 Inches +/- 5pct GSM 152 (Tolerance + or – 10%)	4524.38 SQM
<p>Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	24 / NC/5/MEET/Mar/202122/18
Case Status	Case Rejected
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00374729AM22
RA File Number	NA
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. Gokaldas Exports Ltd. vide their application dated 03.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. . The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested vide email dated 09.03.2022 for not to fix the norms. Therefore committee decided to reject the case.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	25 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00377168AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 05.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Active ESS Woven 3/4 Pants (Men)	20000	40% Recycle Polyester 60% Polyester, Woven Twill Fabric, width 57 inches +/- 5%, GSM 101	37561.80
Made up of 100%, Polyester Fabric	(NOS.)	(Tolerance + or – 10%)	SQM
GSM 101			
Style No : 674826		100% Polyester Knitted Tricot Mesh Fabric, width 64 inches +/- 5%, GSM 62	3433.27
		(Tolerance + or – 10%)	SQM

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	26 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00391123AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 17.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Sleeveless Jacket	8360	85% Polyester 15% Cotton Dyed Woven Fabric	13208.8
Style No.WM/WS/WX / WT /WE 8885)	Nos.	GSM 210 (Tolerance + or – 10%)	(SQM)
Made of 85% Polyester 15% Cotton Dyed Woven Fabric			
GSM 210 And 0.69 SQM of 100% Nylon Dyed Woven Fabric GSM 77		100% Nylon Dyed Woven Fabric GSM 77 (Tolerance + or – 10%)	5768.4
(Tolerance + or – 10%)			(SQM)

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	27 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM APPLY 00393510AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 20.03.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. Based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Unstructured plaid blazer (Men) Style No : 00113 Made up of 66% Polyester, 32% Viscose, 2% Spandex, GSM 230	3000 Pcs.	66% Recycled Polyester, 32% Viscose, 2% Spandex, Woven Yarn Dyed Twill Fabric, Width 58 Inches +/- 5pct, GSM 230 (Tolerance + or – 10%)	8985.06 SQM

Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	28 / NC/5/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM REVIW00264637AM22

RA File Number	NA
Licence No and Date	0510402605/17/05/2017
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as this case was rejected in NC meeting date 17.12.2017 due to non submission of requisite information. The committee went through the details submitted in this case and based on recommendation of technical authority, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> 1. Legible copy of CAD. 2. Image with mentioning product description. 3. Measurement chart with mentioning product description <p>The case stands deferred for re-listing.</p>	

Case No.	29 / NC/5/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	RICHA & CO		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022		
HQ File Number	HQRNORM REVIW00299787AM22		
RA File Number	NA		
Licence No and Date	0510407883/25/09/2018		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested to add one new export product as “Ladies Dress” and asked the quantity of input within SION J-288. The committee went through the details submitted in this case , amendment sheet-1 dated 15.10.2018, amendment sheet-2 dated 13.12.2018 issued by CLA- Delhi and based on recommendation of technical authority, decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty recommended
Ladies Romper	22054 Nos.	100% Viscose Printed	2.72 Sq. Mtr/Pc
Style No.		Woven Fabric, GSM 115+/-	10%
159D0563, 159D0595			
Made of 100% Viscose Printed			
Woven Fabric, GSM 115+/-10%			

Ladies Romper	2000 Nos.	100% Viscose Printed	2.25 Sq. Mtr/Pc
Style No. 159D0493		Woven Fabric, GSM 115+/-	10%
Made of 100% Viscose Printed			
Woven Fabric, GSM 115			
+/-10%			
Ladies Dress	4500 Nos.	100% Viscose Printed	4.31 Sq. Mtr/pc
Made of 100% Viscose Printed		Woven Fabric, GSM 115+/-	10%
Woven Fabric, GSM 115			
+/-10%			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	30 / NC/5/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	AMKO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM REVIW00306183AM22
RA File Number	NA
Licence No and Date	0510410213/11/04/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm vide their application dated 03.01.2022 has requested for re-fixation of norms as their case was approved in NC meeting no- 8/84-ALC3/2019 date 01.08.2019 with 5% of wastage. The committee went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	31 / NC/5/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	AMKO EXPORTS
Meeting Number	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022

and Date	
HQ File Number	HQRNORM REVIW00306261AM22
RA File Number	NA
Licence No and Date	0510411869/18/09/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm vide their application dated 03.01.2022 has requested for re-fixation of norms as their case was approved in NC meeting no- 11/84-ALC3/2019 date 03.10.2019 with 8% of wastage. The committee went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	32 / NC/5/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	AMKO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM REVIW00306216AM22
RA File Number	NA
Licence No and Date	0510412309/31/10/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm vide their application dated 03.01.2022 has requested for re-fixation of norms as their case was approved in NC meeting no- 14/84-ALC3/2019 date 21.11.2019 with 8% of wastage. The committee went through the details submitted in this case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	33 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	MASTER GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM REVIW00276891AM22
RA File Number	NA
Licence No and	3210079263/02/12/2019

Date			
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm vide their application dated 06.12.2021 has requested for fixation of norms as their case was rejected in NC meeting no- NC/5/MEET/Jul/202122/5 date 15.09.2021 due to non submission of CAD, image/sketch and Measurement Chart. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to approve the input output norms as under:			
Export List	Qty	Details of import item	Qty Recommended
100% RECYCLED POLYESTER LADIES EBONY - VEST	53869 Nos.	195G/M2 100% RECYCLED POLYESTER FLATBACK MESH 68 INCH FABRIC – EBONY	1.2185 Sq. Mtr/Pc
		195G/M2 100% RECYCLED POLYESTER FLATBACK MESH 68 INCH FABRIC - BLUE	0.3815 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	34 / NC/5/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	KABADI SHANKARSA AND COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 18 and 23/03/2022
HQ File Number	HQRNORM REVIW00289449AM22
RA File Number	NA
Licence No and Date	0710117001/14/09/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm vide their application dated 17.12.2021 has requested for re-fixation of norms as their case was approved in NC meeting no-NC/5/Meet/Jul/202122/2 Dated 15.09.2021. The committee went through the details submitted in this case and based on recommendation of technical authority, decided to re-fix the input, output norms as under:</p>	

Export item	Qty.	Import item	Qty recommended
Table runner Size 35X183 cms	13275.0 (NOS.)	100% RAMIE 5S X 5S 57 SLUB GREIGE FABRIC	7895 Mtrs (11430 Sq. Meters @ 0.86 Sq. Mtr/pc.)
Table Runner 35X317 Cms	7500.0 (NOS.)	100% RAMIE 5S X 5S 57 SLUB GREIGE FABRIC	6061 Mtrs. (8775 Sq. Meters @ 1.17 Sq. Mtr/pc.)
RA concerned may take necessary action subject to compliance of other usual conditions.			